

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE  
BENCH, CHENNAI**

**ORIGINAL APPLICATION NO. 88 of 2024(sz)**

Earlier O.A. No. 114 of 2024(PB)

**IN THE MATTER OF: -**

**Tribunal on its own motion SUO MOTU based on the News Item in The Times of India dt: 31.12.2023 titled, "Forest dept objects to operating flights over protected areas". SUO MOTU**

**.... Applicant**

**Versus**

**Principal Chief Conservator of Forests, Tamil Nadu Forest Department and  
Ors.**

**.... Respondent**

**COUNTER AFFIDAVIT FILED ON BEHALF OF THE DIRECTORATE  
GENERAL OF CIVIL AVIATION (R3)**



Filed by:  
**G.M. SYED NURULLAH SHERIFF**  
**Senior Standing Counsel**  
**MoEF&Cc.**  
**Mob. No. 9444015330**  
**Counsel for Respondent no.3**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No.88 of 2024(SZ)**

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based on the News Item in The Times of  
India dt: 31.12.2023 titled, "Forest dept  
objects to operating flights over  
protected areas".

SUO MOTU

.....APPLICANTS

VS

Principal Chief Conservator of Forests,  
Tamil Nadu Forest Department and Ors.

.....RESPONDENTS

**REPLY AFFIDAVIT ON BEHALF OF THE DIRECTORATE GENERAL OF CIVIL  
AVIATION (RESPONDENT No.3) MOST RESPECTFULLY SHOWETH:**

I, Aditya Arnoori, son of A. Chennaiah, aged about 41 years, having office at O/o Dy.  
Director General of Civil Aviation (Southern Region), Chennai, do hereby solemnly affirm  
and state as under: -

1. I am the Dy. Director of Operations in the O/o Dy. Director General of Civil Aviation  
(Southern Region), at Chennai and I am acquainted with the facts of the case from the  
records available in this Office.
2. I am submitting the following for the kind consideration of this Hon'ble Court.
3. Directorate General of Civil Aviation (DGCA) does not provide Air Traffic Services  
(ATS) over Indian airspace.
4. The appropriate ATS authority for provisioning Air Traffic Services over civil airspace  
in India is Airports Authority of India (AAI). AAI being the Air Traffic Service  
Provider for civil airspace over Indian territory will be in a better position to reply on  
concerns regarding flights over reserved forest areas raised in the petition.

*A. Aditya*  
23/12/24

5. In view of aforementioned facts and circumstances, this Hon'ble Tribunal may kindly be pleased to pass appropriate and suitable order(s).

*A. Aditya*  
23/8/2024

आदित्या अरवूरी / Aditya Amoori  
उप निदेशक प्रशासन / DEPUTY DIRECTOR OF OPERATIONS  
उप निदेशक प्रशासन विभाग, कोयंबटूर / Up Dy. Director General of Old Andhra  
कोयंबटूर क्षेत्र, महाराष्ट्र राज्य / Coimbatore Region, Govt. of India  
चेन्नई नगरपालिका, चेन्नई - 600 016 / Chennai Nagar, Chennai - 600 016

**VERIFICATION**

I, the above named deponent do hereby verify that the contents of the above affidavit are true and correct on the basis of official record maintained by the Respondent No.3 in daily course of its business, no part of it is false and nothing material has been concealed there from.

Verified at Chennai on this the 23<sup>rd</sup> day of August, 2024.

DEPONENT.

*A. Aditya*  
23/8/2024

आदित्या अरवूरी / Aditya Amoori  
उप निदेशक प्रशासन / DEPUTY DIRECTOR OF OPERATIONS  
उप निदेशक प्रशासन विभाग, कोयंबटूर / Up Dy. Director General of Old Andhra  
कोयंबटूर क्षेत्र, महाराष्ट्र राज्य / Coimbatore Region, Govt. of India  
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